GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2926 ANSWERED ON:24.07.2009 IT RETURN PROCESSING CENTRES Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to set up income tax return processing centres in various parts of the country during 2009-10;
- (b) if so, the details in this regard, State-wise;
- (c) the manner in which such centres will provide assistance to tax payers particularly in rural and tribal areas of the country; and
- (d) the time by which such centres are likely to be started across the country including Gujarat, location-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

- (a)&(b) Yes Sir, At present, the Government proposes to set up a Centralised Processing Centre (CPC) during 2009-10 only at Bengaluru, for processing of all Income-tax returns received in the State of Karnataka and for processing of all e-returns received in the country.
- (c) It will provide speedy processing of returns and issue of refunds to all taxpayers irrespective of whether they are based in urban, rural or tribal areas, if they file their returns electronically.
- (d) The CPC in Bengaluru is expected to begin its operation by the end of August, 2009.